HIGH COURT OF UTTARAKHAND, NAINITAL NOTIFICATION

No. Θ /UHC/Stationery/2020

Dated: March 2], 2020

The Hon'ble High Court of Uttarakhand has been pleased to declare 07th, 08th and 09th of April, 2020 as holidays in the High Court, as a step to prevent spreading of Corona Virus. In lieu thereof, 29th August, 03rd of October & 05th of December, 2020 (all Saturdays) shall be the Court Working days, for the High Court of Uttarakhand.

By order of the Hon'ble Court

Sd/-(Hira Singh Bonal) H.J.S. Registrar General

Dated: March 21, 2020

No. 1712 /UHC/ Stationery/2020

Copy forwarded for information and necessary action to:-

- 1. Advocate General, Government Advocate / Chief Standing Counsel.
- 2. Secretary General, Supreme Court of India, New Delhi.
- 3. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
- 4, Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 5. Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
- 6. All the Registrar General of all High Courts.
- Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
- 8. Member-Secretary, State Legal Services Authority, Nainital.
- 9. P.P.S. to Hon'ble the Chief Justice.
- 10 P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal
- 11. All District Judges, State Judiciary, Uttarakhand.
- 12. Principal Judge / Judges Family Courts, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
- 13. Assistant Solicitor General, Union of India.
- 14. Additional Chief Standing Counsel, U.P.
- 15. President, High Court Bar Association, Nainital.
- 16. All the Registrars of the Court.
- 17. Joint Registrars of the Court.
- 18. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
- 19. Head P.S./ Head B.S. of the Court.
- 20. OIC/ NIC & System Analyst of the Court with the request to upload this Office Memorandum in the official website of High Court of Uttarakhand.
- 21. Dispensary, High Court of Uttarakhand.
- 22. Security Officer, High Court of Uttarakhand.
- 23. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.

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- 24. Guard File.
- 25. Notice Board.

(Shadab Bano) H.J.S. Registrar (Inspection)